

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 04.02.2021 (THURSDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon’ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon’ble Ms. Shreesha Merla, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) No. 167 of 2020	Niklesh Tirathdas Nihalani Vs. Shah Poddar Nihlani Organisers Pvt. Ltd. & Ors.	Aaditya A. Pande	C.S. Jigarkumar Gandhi Jigarkumar Gandhi- R1
2.	Comp. App (AT) No. 175 of 2020	Regional Director Vs. Nanak Consultants Pvt. Ltd. & Ors.	Tania Sharma	Saurabh Kalia Rajiv Malik-R1 to R7

Note: The Court will rise at 12:00 Noon.

02:00 PM

After rising of the Court of Chairperson

In the Court of Hon’ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon’ble Dr. Alok Srivastava, Member (Technical)

For Hearing

3.	Comp. App. (AT) (Ins) No. 03 of 2020 Part Heard	Pawan kumar Agarwal Vs. Asset Reconstruction Company (India) Ltd. With	Arjit Pratap Singh	Aman Verma
4.	Comp. App. (AT) (Ins) No. 625 of 2020 Part Heard	Pawan Kumar Agarwal Vs. Asset Reconstruction Company (India) Ltd. & Anr.	Shubhankar Agarwala	Aman Varma Megha Tyagi-R1 Kamal Jain-R2

After the above

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Orders/Pronouncement

5.	Comp. App (AT) No. 171 of 2020	R Narayanasamy Vs. The Registrar of companies, Tamil Nadu	Anoop Prakash Awasthi	
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2. Website: www.nclat.nic.in

By the order of Hon'ble Acting Chairperson

-sd/-
Registrar